

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 31  
CP No. (IB)-74/7/JPR/2019  
Under Section 7 of IBC, 2016**

**In the matter of:**

**Anand Kumar Gupta**

**...Financial Creditor**

**Versus**

**Adelson Pharma Pvt. Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

The matter is adjourned to 10.08.2021.

Sd -

(Raghu Nayyar)  
Technical Member

Sd -

(Ajay Kumar Vatsavayi)  
Judicial Member

July 27, 2021